

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 297

DATED: 19/6/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

Rs. In lacs.

S. No	Name of the Court	001- Salary.	002- T.E	006 Tele phone	007 O.E.	009 RRT.	014- POL
1	Pr. D&S Judge, Bhaderwah.	---	1.20	---	0.20	--	---
2	Pr. D&S Judge, Budgam.	---	0.30	---	---	---	---
3	Pr. D&S Judge, Shopian.	---	1.20	---	0.20	---	---
4	Pr. D&S Judge, Ganderbal.	---	---	---	0.15	---	0.30
5	Pr. D&S Judge, Kathua.	15.00	---	---	---	---	---
6	Pr. D&S Judge, Kishtwar.	15.00	0.90	---	---	---	0.20
7	Pr. D&S Judge, Srinagar.	---	---	---	0.30	---	---
8	Addl. D&S Judge, Doda.	15.00	1.00	---	---	---	---
9	Addl. D&S Judge, Srinagar.	---	0.50	0.10	0.20	---	---
0	Addl. D&S Judge, Handwara.	---	---	---	0.15	0.15	---
11	4 <sup>th</sup> Addl. D&S Judge, Srinagar.	10.00	0.90	---	0.15	---	---
12	C.J.M. Kathua.	---	0.70	---	0.15	---	0.15
13	C.J.M. Ganderbal.	---	0.85	---	0.15	---	0.15
14	C.J.M. Kishtwar.	---	---	---	---	---	0.20
15	C.J.M. Pulwama.	---	---	---	---	---	0.20
16	C.J.M. Jammu.	---	---	---	---	---	0.20
17	C.J.M. Reasi.	---	---	---	0.10	---	---
18	C.J.M. Anantnag.	---	---	---	0.15	---	---
19	C.J.M. Handwara.	20.00	---	---	---	---	0.15
20	Sub Judge, Chadoora.	0.42	---	---	---	---	---
21	Judge Small Causes Court Srinagar.	25.00	1.30	0.05	0.15	---	---
22	Munsiff, Anantnag.	10.00	---	---	0.10	---	0.15
23	Munsiff, R.S.Pura.	15.00	---	---	0.10	---	0.10
24	Munsiff, Jammu.	---	---	---	---	---	0.15
25	Munsiff, Katra.	10.00	0.50	0.15	0.10	---	0.15
26	Munsiff, Bhaderwah.	---	0.35	---	---	---	0.10
27	Munsiff, Ganderbal.	10.00	0.70	---	0.10	---	0.15
28	Distt. Mob. Mag. (Tr), Rajouri.	---	0.70	---	0.20	---	0.20
29	Distt. Mob. Mag.(Tr), Sopore.	---	0.20	---	---	---	---
30	Addl. Mob. Mag. Shopian.	---	0.30	---	---	---	0.15
31	Sub Registrar, Srinagar.	10.00	---	---	---	---	0.15
32	Distt. Mag. Srinagar.	3.00	---	---	---	---	---
33	Addl. Dy. Mag. Handwara.	2.00	---	---	---	---	---
34	Tehsildar, Bhaderwah.	2.50	---	---	---	---	---
35	Tehsildar, Surankote.	2.50	0.15	---	---	---	---
36	Tehsildar, Doda.	3.00	---	---	---	---	---
37	Tehsildar, Marwah.	2.50	---	---	---	---	---

By Order.

*Ram Singh*  
(Ram Singh) 19/6/2019  
Joint Registrar (Acctts)

No: 7207-66/AC Dated: 19/6/2019

Copy to the:-

- 1-7. Pr. D&S Judge, Bhaderwah/Budgam/Shopian/Ganderbal/Kathua/Kishtwar/Srinagar..
- 8-9 Addl. D&S Judge, Srinagar/Handwara.
10. Addl. D&S Judge, Doda, with direction to draw the pay of the staff attached out of the funds allotted under head " Salary".
11. 4<sup>th</sup> Addl. D&S Judge, Srinagar.
- 11-19. C.J.M. Kathua/Ganderbal/Kishtwar/Pulwama/Jammu/Reasi/Handwara/Anantnag.
20. Sub Judge, Chadoora. This is in ref. to letter No. 17/SJC dated 11-5-2019.
21. Judge, Small Causes Court Srinagar.
- 22-27. Munsiff, Anantnag/R.S.Pura/Jammu/Katra/Bhaderwah/Ganderbal.
- 28-29. Distt. Mob. Mag. (Tr), Rajouri/Sopore.
30. Addl. Mob. Mag. Shopian.
31. Sub Registrar, Srinagar.

32. Distt. Magistrate, Srinagar.  
33. Addl.Dy. Mag. Handwara.  
34-37 Tehsldar, Bhaderwah/Surankote/Doda/Marwah.  
38 Treasury Officer, Saddar Try. Srinagar.  
39. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.  
40-59 Treasury Officer, Bhaderwah/Budgam/Shopian/Ganderbal/Kathua/Kishtwar/Handwara/  
Doda/Pulwama/Reasi/Anantnag/Chadoora/R.S.Pura/Katra/Bhaderwah/Rajouri/Sopore/Shopian./  
Surankote/ Marwah(Dachhan)  
Shangus..  
..... for inf. and n/a.  
60. Order Book.

*Spandana*  
Joint Registrar(Acctts) 19/6/2019  
*[Signature]*